

(c) The Central Board of Film Certification, with its headquarters at Bombay, has seven regional offices, located at Bombay, Madras, Calcutta, Bangalore, Trivandrum, Hyderabad and New Delhi.

33 *Company's*  
**Entry of Multinationals in Indian consumer Industry**

2625. SHRI R. PRABHU: Will the Minister of FINANCE be pleased to state:

(a) whether Government have finalised the list of companies producing consumer goods in which the foreign multinationals will operate with equity participation;

(b) if so, the details thereof;

(c) the benefits Indian consumers will get as a result of entry of multinationals in the Indian consumer industry; and

(d) whether Government propose to have any special taxation measures to reduce the excess profits made by the multinationals?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) There is no proposal to have a list of companies producing consumer goods in which the foreign multinationals will operate with equity participation.

(b) and (c) Do not arise.

(d) No special measure is under consideration.

33 *Automobile's*  
**Purchase of cars from Hindustan Motors**

2626. SHRIMATI SUBHASHINI ALI: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have decided to stop purchase of cars from Hindustan Motors; and

(b) if so, the details thereof and reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SHREEDHARAN): (a) The Government have decided not to enter into long-term rate contract with M/s. Hindustan Motors, unless they meet certain essential requirements to improve the quality of the cars.

(b) On receipt of complaints from a number of Ministries and agencies about the quality of the cars supplied by this firm, a team of Inspecting Officers was deputed to report on the quality problems of the cars. The team found that:—

(i) the cars have been deficient in all essential areas such as engines, its components, etc.;

(ii) the cars are being transported by being driven from Calcutta and the service conditions of the vehicles are not adequately taken care of during transit. The service rendered by the dealers before delivery has also not been upto the mark;

(iii) the basic design of the car has become technically obsolete;

(iv) the system of pre-cleaning by spraying process and painting is inadequate; and

(v) over-all quality assurance is lacking.

134 *Company's*  
**Equity Holding of Financial Institutions in Private Corporate Sector**

2627. SHRI L.V. SINGH: Will the Minister of FINANCE be pleased to state:

(a) the size and extent of equity holdings in the private corporate sector by public financial institutions;

(b) whether a sizeable portion of such holdings has turned into dead holdings; and

(c) the steps proposed to be taken by Government to rectify such defects